GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.1745 ANSWERED ON 15.12.2025

ELECTRIFICATION OF VILLAGES

1745 SHRI PRAKASH CHIK BARAIK:

Will the Minister of **POWER** be pleased to state:

- (a) details of the number and percentage of households that remain unelectrified in rural and urban areas, area-wise;
- (b) the number and percentage of unelectrified households belonging to economically weaker sections;
- (c) whether it is a fact that the current definition of an "electrified village" requires only 10 per cent of the households in that village to have electricity; and
- (d) if so, whether Government plans to revise this definition?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d): Government of India has been supplementing the efforts of the States in providing access to quality power to consumers under schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October, 2017, and currently under Revamped Distribution Sector Scheme (RDSS) launched in 2021.

The objective of DDUGJY was to connect every inhabited unelectrified census village with electricity, and to strengthen the rural electricity distribution system. The objective of SAUBHAGYA was achieving universal household electrification by providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country by March, 2019.

The definition of 'electrified village' is as per the Rural Electrification Policy, 2006 but under SAUBHAGYA, electrification of all households was taken up, which is continuing under the ongoing scheme of RDSS.

As reported by the States/ UTs, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified under DDUGJY including 49,25,124 Below Poverty Line (BPL) households. Under DDUGJY and thereafter under SAUBHAGYA electrification of all willing households was completed by 31st March, 2019 as reported by the States/ UTs. A total of 2.86 crore households were electrified during SAUBHAGYA period. Both the schemes stand closed as on 31.03.2022.

Under the RDSS scheme, on grid electrification works amounting to Rs. 6,521 Cr. have been sanctioned for 13.65 lakh left out households including households belonging to Particularly vulnerable Tribal Group (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), households belonging to Scheduled Tribes (STs) under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Caste (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), wherever found feasible.
